

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NUMBER 104 OF 2003

MONDAY, THIS THE 24th DAY OF FEBRUARY, 2003

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN

Bhagwati Prasad Shukla,  
s/o Late Ram Narain Shukla,  
r/o Parivartan Flat, No.8,  
Maharishi Dayanand Marg,  
Opposite St. Anthony Convent,  
Girls Inter College,  
Allahabad.

.....Applicant

(By Advocate : Shri K.P. Singh)

V E R S U S

1. Union of India through Secretary,  
Ministry of Defence,  
New Delhi.
2. Deputy Director General,  
Military Farms,  
QMG's Branch, Army Headquarters,  
R.K. Puram,  
New Delhi-66
3. Director,  
Military Farms,  
Headquarters Central Command,  
Lucknow.
4. Shri B.B. Biswas,  
Director, Military Farms,  
Headquarters Central Command,  
Lucknow.
5. Officer Incharge,  
Military Farms,  
Allahabad.

....Respondents

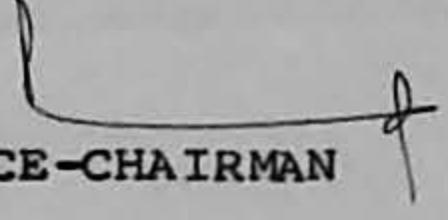
(BY Advocate : Shri Rajiv Sharma)

O R D E R

By this O.A. under section 19 of Administrative  
Tribunals Act, 1985, challenging the order dated 13.12.2002  
and 19.08.2002 by which applicant was detained for a  
temporary duty at Lucknow. Shri Rajiv Sharma has filed  
a short Counter Affidavit. In para 3 & 4 whereof it has  
been stated that the order of transfer has been withdrawn.

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2. In the circumstances there remains nothing to be decided in this O.A. The O.A. is dismissed as infructuous. No order as to costs.

  
VICE-CHAIRMAN

shukla/-